

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 2nd Day of January, 2019)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)
Hon'ble Mr. Mohd. Jamshed, Member (Administrative)

Original Application No.330/1354/2015
(U/S 19, Administrative Tribunal Act, 1985)

Om Narayan

..... **Applicant**

By Advocate: **None**

Versus

1. Railway Recruitment Cell & Ors.

..... **Respondents**

By Advocate: **Shri Anil Kumar Pandey**

O R D E R

Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

List revised. None present for the applicant. Shri Anil Kumar Pandey, Advocate is present for the respondents.

2. Record reveals that Rejoinder has not been filed by the applicant despite granted of several times. It apperas that applicant is no longer interested in the OA. Accordingly, the present Original Application is dismissed in default of the applicant and for non prosecution.

(Mohd. Jamshed)
Member (A)

(Justice Bharat Bhushan)
Member (J)

Sushil